

( A )

Mrs C.R. Behera  
B.C. Majhi  
CAT / I / 1  
B. Barikarhi

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

Mr. Ashok Misra  
S.S.C.

O.A/T.A./R.A. No. .... 119 .... 1993

Bishnu Charan Patra .... Applicant (s)  
Versus  
Union of India & Others .... Respondent (s)

Sr. No	Date	Order with Signature
	1.10.3.93	<p>I have heard the learned counsel for both sides.</p> <p>Hearing is concluded. Judgment is dictated and pronounced in the open court vide separate sheets attached to the record in OA 8/93. Thus, the application is accordingly disposed of. No costs.</p> <p style="text-align: right;">KM</p>